

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

IN THE MATTER OF:

Mr. Idemitus Lube India Pvt. Ltd
Vs
M/S. Nath Motors Pvt. Ltd.

Item No.-312
IB-1794/ND/2019

....Applicant

....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 28.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice,
adjourned to **17.03.2020**.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)